

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 147 OF 2019 &**  
**IA NO. 614 OF 2019**

**Dated: 15<sup>th</sup> May, 2019**

**In the matter of:**

**Mahindra & Mahindra Limited & Anr.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulator Commission &  
Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted for admission on **29.07.2019.**

*mk*

**PS/Court Master**